

AMENDMENTS TO RUBBER RULES

The Minister of Commerce (Shri Kanungo): Sir, I beg to lay on the Table, under sub-section (3) of Section 25 of the Rubber Act, 1947, a copy of Notification No. G.S.R. 226, dated the 12th April, 1958, making certain amendments to the Rubber Rules, 1958.

[Placed in the Library. See No. Lt-685/58]

BROCHURE ON SEMINAR ON LABOUR
MANAGEMENT CO-OPERATION

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of the Brochure on Seminar on Labour Management Co-operation.

[Placed in Library. See No. LT-686/58]

DEMANDS FOR EXCESS GRANTS,
1954-55

PRESENTATION OF STATEMENT

The Minister of Finance (Shri Morarji Desai): Sir, I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1954-55.

ESTIMATES COMMITTEE

TENTH REPORT

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Tenth Report of the Estimates Committee on the Ministry of Education and Scientific Research on the subject "Technical Education—Part I".

ELECTION TO COMMITTEES

ESTIMATES COMMITTEE

Shri B. G. Mehta (Gohilwad): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of

the Committee on Estimates for the year beginning on the 1st May, 1958 and ending on the 30th April, 1959."

Mr. Speaker: I shall now put the motion to the vote of the House.

The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the year beginning on the 1st May, 1958 and ending on the 30th April, 1959."

The motion was adopted.

PUBLIC ACCOUNTS COMMITTEE

Shri T. N. Singh (Chandauli): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the year beginning on the 1st May, 1958 and ending on the 30th April, 1959."

Mr. Speaker: I shall put the motion to the vote of the House.

Shri T. B. Vittal Rao (Khammam): Sir, before you put the motion to the vote of the House I would like to say a word. Last year, when there was this question of nomination of the Chairman of the Public Accounts Committee, it was represented to you, Sir, as well as to the Government that somebody from the Opposition should be nominated as Chairman of the Public Accounts Committee. Such a practice is being followed in the House of Commons in the United Kingdom. This healthy convention, Sir, we have to evolve sometime or the other. I do not know how to raise this issue; that is why I wanted to say this much at this juncture.